

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1114
ANSWERED ON:13.07.2009
SCHEMES FOR SC ST STUDENTS
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes sponsored by the Union Government for assisting Scheduled Caste and Scheduled Tribe students to pursue their education;
- (b) the funds allocated and utilized under the said schemes during each of the last three years, scheme-wise;
- (c) whether the implementation status of the said schemes have been evaluated;
- (d) if so, the outcome thereof. State-wise: and
- (e) the remedial steps taken by the Government for effective implementation of the schemes launched in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) The details of the schemes sponsored by the Union Government for assisting Scheduled Caste and Scheduled Tribe students to pursue their education is at Annexure-I.
- (b) The funds allocated and utilized under the said schemes during each of the last three years, scheme-wise is at Annexure-II & III.
- (c) to (e) The Ministry of Social Justice & Empowerment had evaluated some of the schemes, details of which are at Annexure-IV. The recommendations made in the evaluation studies have helped in better implementation of the schemes.

Ministry of Tribal Affairs have evaluated the schemes at Sl. 1 to 4 of Annexure-III. On the basis of some of the recommendations made in the Evaluation Studies, the schemes of Establishment of Ashram Schools and Hostels for ST Girls and Boys have been revised.